For growth of load demands in West Bengal and Bihar outside the Valley, the Bihar Slate Electricity Board and the West Bengal State Electricity Board have a number of schemes aggregating 1100 MW and 768 MW respectively.

Foreign Shares in I.T.I., Bangalore

*473. DR. V. B. SINGH : SHRI SARDAR AMJAD ALI : SHRIMATI AZIZA IMAM : SRHI HARSH DEO MALAVIYA: SHRI N. R. CHOUDHURY :

Will the Minister of COMMUNICATIONS be pleased to refer to the reply to Unstarred Question 320 given in the Rajya Sabha on the 25th luly, 1974 and state:

(a) whether Government have since taken a final decision on the issue of the International Telephone and Telegraph Corporation of U.S.A. relinquishing its shares in the I. T. I. Ltd., Bangalore; and

(b) if so, what are the details thereof?

THE MINISTER OF COMMUNICA-TIONS (DR. S. D. SHARMA) : (a) and (b) The matter is still under Government's consideration.

Smugglers found with money while being transferred from one jail to another

*474. SHRI J. S. ANAND : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of smugglers arrested during the current drive, who were found vvJlli money on their person when being transferred from one jail to another; and

(b) what action Government have taken against the authorities concerned for this gross irregularity ?

THE MTNISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI) : (a) and (b) Smugglers recently detained under the Maintenance of Internal Security Act are held in custody in different jails in various States/Union Territories. Rules 82 RSS/74—2 and procedures have been prescribed by each State Government/Union Territory Administration regarding search ot the prisoners and the custody of their private belongings including cash while under detention in the jails. Government have no information regarding discovery of any unauthorised money on the person of the detained smugglers during their transfer from one jail another State Governments/Union to Territory Administrations have been requested to let us know if such instances have occurred and if any action has been taken against the authorities concerned for the irregularities noticed. Information will be laid on the Table of the House as soon as ii is received.

Smuggling of cement on borders of Jammu and Kashmir

*475. SHRI O. P. TYAGI : Will tht Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a news item which appeared in the 'Times of India' of 15th October, 1974 to the effect that large scale smuggling of cement is going on from the borders of Jammu and Kashmir into Pakistan occupied Kashmir and the smuggled cement is being used by Pakistan to construct bunkers; and

(b) if so, what steps Government nave taken to stop such smuggling?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI)-(a) Government have seen the press report referred to. No such smuggling, however, has come to the notice of the Government.

(b) Government is exercising necessary vigilance in this regard.

News report regarding postings of senior officials of West Bengal

*476. SHRI SANAT KUMAR RAHA : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to a news report which appear-